GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 2715

ANSWERED ON 12.08.2025

PRIVATE SECTOR PARTICIPATION IN STRENGTHENING PORT INFRASTRUCTURE

2715. SHRI MAYANKKUMAR NAYAK:

SHRI NARHARI AMIN:

SHRI NARAYANA KORAGAPPA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) Whether Government has identified private sector participation as a critical component in modernising and strengthening Bharat's port infrastructure;
- (b) if so, the total quantum of private investment attracted in major and non-major ports during the last five years, port-wise and year-wise; and
- (c) the major steps being taken to attract private investment, including Public-Private Partnership (PPP) models, concession agreements, or policy reforms?

ANSWER

MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) & (b) Yes, the Central Government (Ministry of Ports, Shipping & Waterways) has identified private sector participation as a critical component in modernizing and strengthening major ports infrastructure. There are 12 Major Ports under administrative control of the Central Government. Non - Major ports are controlled by state authorities including Maritime Boards. Total number of 25 PPP projects of worth Rs.13,355 Crore was awarded by major ports in last five years.

Details of awarded PPP projects port wise and year-wise in last five years is as under:

Port Name	2021-22	2022-23	2023-24	2024-25	2025-26 (Till date)	Total Projects	Total Value (INR Crore)
Syama Prasad Mookerjee Port Authority	2	0	0	1	1	4	1655
Paradip Port Authority	0	2	0	0	1	3	3456
Visakhapatnam Port Authority	0	2	1	1	0	4	724
V.O. Chidambaranar Port Authority	0	1	1	0	0	2	700
New Mangalore Port Authority	0	0	1	0	0	1	107
Mormugao Port Authority	0	0	2	0	0	2	161
Mumbai Port Authority	1	0	1	0	0	2	500
Jawaharlal Nehru Port Authority	0	2	1	2	0	5	1639
Deendayal Port Authority	0	1	0	1	0	2	4413
Total	3	8	7	5	2	25	13,355

⁽c) In order to attract private investment in the Major Ports, the Central Government enacted the Major Port Authorities Act, 2021 by replacing the Major Port Trusts Act, 1963, Model Concession Agreement is revised, and Guidelines of Tariff Fixation for PPP projects have been formulated.